

ITEM NO.4

COURT NO.3

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 141485/2018, in Criminal Appeal No(s).280-281/2018

MANI RAM & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 08-10-2018 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE KURIAN JOSEPH
HON'BLE MR. JUSTICE S. ABDUL NAZEER

For Appellant(s) Mr. R.Basant, Sr.Adv.
Mr. Kalimullah Khan, Adv.
Mr. M.Z.Chaudhary, Adv.
Mr. Shariq Ahmed, Adv.
Mr. Aftab Ali Khan, AOR

For Respondent(s) Mr. Manoj K.Mishra, adv.
Mr. Jyoti Kumar Mishra, Adv.
Mr. Rajeev Kumar Dubey, Adv.
Mr. Kamlendra Mishra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Mr. Kamlendra Mishra, learned counsel
appears on behalf of the State of Uttar Pradesh.

State of U.P. is directed to file counter
affidavit.

List these matters after ensuing Dussehra
holidays.

(B.Parvathi)
Court Master

(Renu Diwan)
Assistant Registrar